<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 224 OF 2016

Dated: 29th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s K.M. Sugar Mills Ltd.	Me			Appellant(s)
Vs. Uttar Pradesh Electricity Regulatory Commission & Ors.				Respondent(s)
Counsel for the Appellant(s)	:	Mr. Kumar Mihir		
Counsel for the Respondent(s)	:	Mr. C.K. Rai Mr. Umesh Prasad	for R-1	
		Mr. Rajiv Srivastav Ms. Garima Srivast Ms. Gargi Srivastav	ava	8-2 to R-6

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>09.11.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vt